GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:648 ANSWERED ON:24.02.2011 REGIONAL APPELLATE COURTS Swamygowda Shri N Cheluvaraya Swamy

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether there is arty law under which Government is considering to constitute Regional Appellate Courts; and
- (b) if so, the details thereof?

Answer

MINISTER OF LAW & JUSTICE (DR. M. VEERAPPA MOILY)

- (a): No, Madam.
- (b): Does not arise.